



वसूली अधिकारी का कार्यालय
OFFICE OF THE RECOVERY OFFICER

क्षेत्रीय कार्यालय, झारखंड / REGIONAL OFFICE, JHARKHAND

कर्मचारी राज्य बीमा निगम / EMPLOYEES' STATE INSURANCE CORPORATION

श्रम एवं रोजगार मंत्रालय, भारत सरकार / MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA

नामकुम, राँची - 834010 / NAMKUM, RANCHI - 834010

Tele- 0651-2261581, 2261127, 2261569(Fax)/E-mail Id -recoverybranch-jh@esic.nic.in

No.Q/RR/60000131430000008/11097 /1096

Date: - 17/12/19

To,
SMT. POOJA BAHRY
INTERIM RESOLUTION PROFESSIONAL
59/27, Prabhat road, New Rohtak,
New Delhi - 110005

Subject: - Intimation regarding initiation of corporate Insolvency Resolution Process (CIRP) under Insolvency and Bankruptcy code 2016 (IBC) in the matter of M/s. Swastik Aqua Ltd (under CIRP).

Madam,

Please refer to your letter dated 12.12.19, it is to inform you that Rs. 723052/- (Rs. Seven lakh twenty three thousand fifty two only) is due from M/s. Swastik Aqua (P) Ltd., E 14/13, Industrial Area, Tatisilwai, Ranchi, ESIC Code No. 60000131430001009 on account of arrears of Contribution & Interest under section 45-G of ESI Act, 1948. The details of dues are as under.

Case No.	Contribution	Interest	*Further Interest upto 17/12/19	Damages	Execution Cost	Total outstanding dues
11097	445625	154800	116622	0	6005	723052
					Total	723052/-
(Rupees Seven lakh twenty three thousand fifty two only)						
*Besides, further interest @ Rs 146.51 per day i.e. 12% per annum from 18.12.19 onwards is also payable and thus to be added and remitted up to the date of payment						

In this connection, you are, therefore requested to file our claim.

Yours faithfully,

Abhishek Kumar

(Abhishek Kumar)
Recovery Officer
Employees' State Insurance Corporation
Ministry of Labour
Govt. of India
Ranchi, Jharkhand
Recovery Officer

Copy to: - Assistant Director, Insurance Branch I, ESIC, R.O. Ranchi for information.

